

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1611
ANSWERED ON:30.11.2009
LIQUIDATED DAMAGES FROM UAS LICENSEES
Natarajan Shri P.R.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the total amount of non-recovery under the Liquidated Damages from Unified Access Service (UAS) Licensees in the country; and
- (b) the reasons for non-recovery from UAS Licensees in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) & (b) The amount of revised Liquidated Damages (LD) to be recovered from various Unified Access Service (UAS) Licensees is being worked out as per terms and conditions of amendment issued on 10.02.2009. The details of the amount of LD imposed after final computation will be laid on the Table of the House.